

Notice

“Advocates/Parties are requested to supply the copy of Review Applications in the enclosed list (along with main case) and interim/final orders passed by this Court in the same to Reconstruction Cell.”



(Sunil Kr. Arora)
(Superintendent)

2

no.	Category	No.	Year	Pet. Name	Resp. Name
1	RA-CR	93-CII	1999	DAYA WANTI	HARI RAM
2	RA-CR	101-CII	1998	MOHINDER SINGH	GIAN CHAND ETC.
3	RA-CR	123-CII	1999	ISHWAR SINGH ETC.	HARYANA STATE ETC.
4	RA-CR	35	1999	SMT.KAUSHALYA AND ORS	SHER SINGH AND ORS
5	RA-CR	21-CII	2001	GURJIT KAUR	BENU BHATIA AND ANOTHER
6	RA-CR	27-CII	2001	LALA BHOLLA NATH	SURJIT SINGH
7	RA-CR	28-CII	2001	LALA BHOLLA NATH	SURJIT SINGH
8	RA-CR	55-CII	2001	RAM KISHAN ETC.	STAT EOF HY.TC.
9	RA-CR	89-CII	2001	DARSHAN SINGH	PUNJAB STATE AGRI. MARKETING BOARD AND A
10	RA-CR	60-CII	2003	SURINDER KUMAR MITTAL	K.G. VERMA, IAS AND ORS.
11	RA-CR	34-CII	2005	SHAKUNTLA	HARBIR SINGH
12	RA-CR	10-CII	2006	YASH PAL CHOPRA	HARYANA STATE ELECT. BOARD AND ORS.
13	RA-CR	110-CII	2006	PUNJAB WAKF BOARD	GURTEJ KAUR AND ORS.
14	RA-CR	70-CII	1999	BALBIR SINGH	STATE OF PUNJAB ETC.
15	RA-CR	115-CII	2006	GIAN KAUR	KRISHNA ANAND
16	RA-CR	86-CII	2002	STATE OF HARYANA AND ANR.	JEewardhar JAIN ETC.
17	RA-CR	90-CII	2002	STATE OF HARYANA ETC.	JEewardhar JAIN
18	RA-CR	94-CII	2002	STATE OF HARYANA	RAMENDER JAIN ETC.
19	RA-CR	96-CII	2002	STATE OF HARYANA	JIWANDHAR JAIN ETC.
20	RA-CR	97-CII	2002	STATE OF HARYANA	SHAILENDR JAIN AND OTHERS
21	RA-CR	98-CII	2002	STATE OF HARYANA	JIWANDHAR JAIN ETC.
22	RA-CR	103-CII	2002	STATE OF HARYANA	JIWANDHAR JAIN ETC.
23	RA-CR	23-CII	2004	C.B. Pillai	Mohinder kumar
24	RA-CR	95-CII	2001	SAROJNI MEHTA	SUNDER LAL
25	RA-CR	12-CII	2000	RAM SARUP BHALLA	PB. STATE
26	RA-CR	57-CII	2000	GRAM PANCHAYAT	STATE OF PUNJAB
27	RA-CR	129-CII	2001	UOI AND OTHERS	MEHAR SINGH
28	RA-CR	44-CII	2005	PUNJAB STATE CIVIL SUPPLIES CORP. LTD.	M/S JOGINDERA RICE MILLS LTD.
29	RA-CR	99-CII	1998	M/S CHOPRA INDUSTRIA	P.F.C. ETC.

	RA-CR	60-CII	2000	ACHITYA THAKUR	MEENA KUMARI
31	RA-CR	66-CII	2002	I.F.C.I.LTD.	SEHGAL PAPERS LIMITED ETC.
32	RA-CR	68-CII	2002	I.F.C.I.LTD.	SEHGAL PAPERS LTD.
33	RA-CR	102-CII	1999	SHAM LAL	ANUP SINGH.
34	RA-CR	92-CII	2006	S K JAIN	M/S VARDHAN PROP. & INVESTMENT LTD. & OR
35	RA-CR	93-CII	2006	S K JAIN	M/S VARDHAN PROP. & INVESTMENT LTD. & OR
36	RA-CR	94-CII	2006	S K JAIN	M/S VARDHAN PROP. & INVESTMENT LTD. & OR
37	RA-CR	38-CII	2000	RANJIT SINGH	MALKIAT SINGH
38	RA-CR	55-CII	2004	MOHAN LAL	CHETAN KUMAR AND ORS
39	RA-CR	9-CII	2007	KARAN AMOL SINGH	PUNJABI AND ORS.
40	RA-CR	10-CII	2007	KARAN AMOL SINGH	SHAKOOR DEEN AND ORS.
41	RA-CR	115-CII	2010	UNITED INDIA INSURANCE CO. LTD.	SHAKUNTALA AND ORS.
42	RA-CR	116-CII	2010	UNITED INDIA INSURANCE CO. LTD.	SUDESH AND ORS.
43	RA-CR	117-CII	2010	UNITED INDIA INSURANCE CO. LTD.	SHISH PAL AND ORS.
44	RA-CR	118-CII	2010	UNITED INDIA INSURANCE CO. LTD.	SUDESH AND ORS.
45	RA-CR	76-CII	1999	M/S BHARAT CONSTRUCTION AND EN	HY.ST.EL BOARD
46	RA-CR	89-CII	2009	UNITED INDIA INSURANCE CO.LTD	JASPREET KAUR AND ORS
47	RA-CR	68-CII	2008	MEHMA SINGH AND OTHERS	UNION OF INDIA
48	RA-CR	69-CII	2008	JAI RAM AND OTHERS	UNION OF INDIA
49	RA-CR	2-CII	1998	RAMESH SHARMA	M.C.KARNAL